

SHRI CHANDRAJIT YADAV: It cannot be like that. Will you please listen to me. I want a clarification.....(Interruptions).

MR. DEPUTY SPEAKER: However, the points raised by you will be examined by the Speaker. (Interruptions)

SHRI ATAL BIHARI VAJPAYEE: We are going to protest. We want to register our protest..... (Interruptions)

MR. DEPUTY SPEAKER: The points raised by you will be examined.

SHRI CHANDRAJIT YADAV: What will be examined? I want to ask one simple question.

MR. DEPUTY SPEAKER: Have you not seen the last sentence?

SHRI CHANDRAJIT YADAV: Last sentence has no meaning. It will come into effect from 1st January and the Supplementary Budget will come later.

MR. DEPUTY SPEAKER: He is placing for the information of the House. (Interruptions)

SHRI RAMAVIAR SHASTRI: (Patna): When is Supplementary Budget going to come? (Interruptions)

MR. DEPUTY SPEAKER: It will be examined by us. Yes, it will be examined by us.

[Shri Chandrajit Yadav, Shri Atal Bihari Vajpayee and some other Hon. Members then left the House].

13.32 hrs.

The Lok Sabha adjourned for Lunch till thirty minutes past Fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at thirty-eight minutes past Fourteen of the Clock.

[MR. DEPUTY-SPEAKER in the Chair].

MATTERS UNDER RULE 377

(i) RESTRICTIONS ON USE OF FIREWORKS ON THE OCCASION OF DIWALI AND OTHER FESTIVALS.

SHRI BHIKU RAM JAIN (Chandni Chowk): Several hundred tonnes of fire-works go up in smoke and crores of rupees are spent on crackers, etc., during our festivals, especially Dewali. It not only results in scores of avoidable fires and accidents but the air also becomes heavy with toxic fumes leading to allergic, respiratory and eye diseases. It is feudal in character. Children are particularly vulnerable to accidents and at times it becomes the cause for communal harmony. It is, therefore, urged that the Government should take positive steps towards avoiding this colossal waste and stop the use of fire works or enforce stricter regulations on the licensing, sale and use of crackers and other fire works.

(ii) MODERNISATION AND DEVELOPMENT PROGRAMMES FOR THE COAL FIELDS IN ORISSA.

SHRIMATI JAYANTI PATNAIK (Cuttack): Orissa accounts for 2.7 per cent of the total production of coal in the country. The reserves of coal in Talcher and Ib valley coal fields which together constitute the largest non-cocking coal in the country have been estimated to be of the order of 35,000 million tonnes. Unfortunately, the development of coal in Orissa has not been given due attention by the Government.

Talcher Coal field is under the administrative control of Central Coal-fields Ltd., Ranchi and Ib Valley are under the administrative control of